

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1778
ANSWERED ON:22.08.2012
ACCREDITATION OF SCHOOLS
Pal Shri Jagdambika

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Central Board of Secondary Education (CBSE) has made accreditation of schools mandatory;
- (b) if so, the details along with the salient features thereof;
- (c) the details of agencies which have been identified for conducting such accreditation; and
- (d) the incentives and dis-incentives linked with the scores in such accreditation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a)&(b): Yes, sir. Central Board of Secondary Education (CBSE) has decided accreditation of the schools affiliated to it as a mandatory exercise. The Board has started a pilot on accreditation of schools on the basis of benchmarks and guidelines brought out in the CBSE-Manual on School Quality Assessment and Accreditation.

(c): The CBSE has finalised the following 12 agencies to undertake the pilot on School quality Assessment and Accreditation (SQAA) based on its manual, tools and processes:

(1) ACE Edutrend Ltd, Noida; (2) M/s Educational Initiative Ltd., Ahmedabad; (3) Allied Boston Consultants India Pvt. Ltd., Delhi; (4) Education Quality Foundation of India, New Delhi; (5) MGRM Net Limited, New Delhi; (6) Academy For Global Education Services Pvt. Ltd., Mulund; (7) All India Association for Christian Higher Education, New Delhi; (8) MOTT Macdonald, Noida; (9) HR Consultants Pvt. Ltd., Aurangabad; (10) Bhartiya Jain Sanghathan, Pune; (11) CFBT Education Service, Hyderabad; (12) TUV SUD South Asia Pvt. Ltd., New Delhi.

(d): Schools will be granted accreditation if they score 75% or above in all the domains used for accrediting a school and minimum 50% in each one of the individual domain. Those who would not acquire accreditation will be notified through the School Quality Enhancement Report (SQER), so that they can work towards getting accreditation after a gap of six months to one year.